

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**CP No. 213/2016**

**SECTION OF THE COMPANIES ACT: 391 & 394**

**In the matter of:**

**M/s. Hanuman Buildwell Pvt. Ltd.**

..... **Petitioner**

**Order deliver on 22.08.2017**

**Coram: Shiv Ram Bairwa, Registrar**


For the Petitioner (s) : Shri Mohinder Kumar Gupta, Advocate  
For Regional Director : Shri Manish Raj, Company Prosecutor  
For official Liquidator : None Appeared

**ORDER**

The report of Regional Director has been filed on 9.6.2017. The counsel for the petitioner filed reply to the RD report on 27.7.2017.

Today, the counsel for the petitioner has filed affidavits of transferor and transferee companies in compliance of the directions of Hon'ble High Court of Delhi. The counsel for the petitioner has also filed certificate of Statutory Auditor as per section 230 (7) of Companies Act, 2013.

List the matter before the Hon'ble Principal Bench on 01.09.2017.

  
**(Shiv Ram Bairwa)**  
**Registrar**